

Coord-09/1/2016-CDN-MCA
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing
Shastri Bhawan, Dr. R.P. Road
New Delhi-110001
Dated: 06/06/2017

OFFICE ORDER

Consequent upon re-allocation of work in the Ministry of Corporate Affairs vide Office Order No. A-45011/6/2015-Ad.I dated 25.05.2017 and in terms of provisions contained in Section 5(1) of the Right to Information Act, 2005, the following Officers are hereby designated as the **Central Public Information Officers** for the Section(s) mentioned against their name with immediate effect and until further orders:

S. No.	Name & Designation	CPIO for
1.	Sh. S. K. Vashishtha Under Secretary	Vigilance Section
		Insolvency Section
2.	Sh. Rakesh Kumar Under Secretary	P.I. Section
		Competition Section
3.	Sh. Riazul Haque Under Secretary	Admn. I Section
		Admn. IV Section
4.	Sh. Akhilesh Kumar Singh Under Secretary	General Section
		Cash Section

(Anil Prashar)
Under Secretary to the Government of India
Tel. No. 2338 1349

Officers concerned

Copy to:-

1. PSO to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS(K)/JS(GKS)/JS(B)/JS(AC)
4. Dir(RT)/Dir(NC)/Dir(AK)/DS(BPP)/DS(GV)/DS(JSA)
5. All Sections, MCA
6. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption as *Designation of CPIOs - Office Order dated 06/06/2017.*